

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-105/2001/8469/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aminur Rahman,
Special Judge, CBI, Assam,
Addl. Court No. 3, Guwahati.

Dated Guwahati the th 9 October, 2023.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. SPL/CBI-3/35/CL(O)/526/E dtd. 04.10.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 25.10.2023, 26.10.2023, 27.10.2023, 30.10.2023 and 31.10.2023, alongwith station leave permission, from the evening of 21.10.2023, till the evening of 31.10.2023**, has been granted. The District & Sessions Judge, Kamrup (M) shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-105/2001/8470-8471/A, dated , 09-10-23

Copy to:

1. The District & Sessions Judge, Kamrup (M).
- ✓ 2. The Project Manager, Gauhati High Court.

S.P.
JT. REGISTRAR (VIGILANCE)